

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-780(PB)/2018

IN THE MATTER OF:

Bank of Bahrain & Kuwait. B.S.C.
v.
M/s. Apex Buildsys Ltd.

.... Applicant/petitioner

.... Respondent

Under Section 7 of IBC.

Order delivered on 12.09.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

SH. S.K. MOHAPATRA
Hon'ble Member (T)

Presents

For the Applicant/petitioner: Ms. Sushmita Banarjee, Adv.
For the respondent -

ORDER

Heard. Order reserved.

To be pronounced along with CP No. (IB)-706(PB)/2018.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)